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Title : Introduction of CESS Laws (Repealing and Amending) Bill, 2005.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI E.V.K.S. ELANGO VAN) On behalf of my colleague, Shri Kamal Nath, I beg to move for leave to introduce a Bill to repeal certain enactments and to amend certain other enactments relating to levy of cess on certain items.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal certain enactments and to amend certain other enactments relating to levy of cess on certain items. "

*The motion was adopted.*

SHRI E.V.K.S. ELANGO VAN: I introduce\*\* the Bill.

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